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Date: 16/12/2021

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2315400/05	Opp. No. AMD-821442	M/s. J.T.Jhala & Co., Ahmedabad / M/s. N.V. Life Care Pvt. Ltd., Ahmedabad V/s Advocate Pratima Rasal, Mumbai / M/s. Indoco Remedies Ltd., Mumbai
2	2372920/05	Opp. No. AMD-827179	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. Aagam Life Science Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Co., Mumbai / M/s. Zytex Biotech Pvt. Ltd., Mumbai
3	2423084/05	Opp. No. AMD-841951	M/s. K.C. Patel & Co., Ahmedabad / M/s. Zota Health Care Ltd., Surat V/s M/s. H K Acharya And Company, Ahmedabad / M/s. Albatross Pharmaceuticals, Navsari

4	2544619/05	Opp. No. AMD-836085	M/s. K.C. Patel & Co., Ahmedabad / Mr. Rakesh S. Patel, Baroda V/s M/s. Lalji Advocates, Delhi / M/s. Morepen Laboratories Ltd., New Delhi
5	2545701/35	Opp. No. AMD-838762	M/s. K.C. Patel & Co., Ahmedabad / Madanlal C. Shamnani (H.U.F.), Ahmedabad V/s M/s. C. Daniel & Gladys, Chennai / Ms. Jhansi Rani Chalavadi & Naga Kanaka Durga Prasad Chalavadi And Sai Silks (Kalamandir) Limited, Hyderabad
6	2547536/05	Opp. No. AMD-836086	M/s. J.T.Jhala & Co., Ahmedabad / M/s. Kepler Healthcare Private Limited, Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Morepen Laboratories Ltd., New Delhi
7	2553882/05	Opp. No. AMD-843790	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Samir Dilipkumar Shah, Ahmedabad V/s M/s. Asian Patent Bureau, Mumbai / M/s. Centaur Pharmaceuticals Pvt. Ltd., Mumbai
8	2565088/05	Opp. No. AMD-847450	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Ronak Ketanbhai Shah, Ahmedabad V/s M/s. RNA, IP Attorneys, Gurgaon
9	2597352/14	Opp. No. AMD-842005	M/s. Lalji Advocates, Delhi / M/s. Ram Chandra Jewellers Pvt. Ltd., Jaipur V/s M/s. S. Singh & Associates, Delhi / M/s. R.C. Jewellers Pvt. Ltd., New Delhi

10	2599794/43	Opp. No. AMD-829844	M/s. D. C. Dani & Associates, Ahmedabad / Mr. Rajesh Balubhai Padariya, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Vinsa Electricals Pvt. Ltd., Kolkata
11	2599887/30	Opp. No. AMD-846128	M/s. G. D. Bansal & Associates, Jaipur / Mr. Rishi Bhatia S/o. Sh. Mukand Lal Bhatia, Jaipur V/s M/s. Nanavati Associates, Ahmedabad / M/s. Kaira Dist. Co. Op. Milk Producers Union Ltd., Anand
12	2870661/05	Opp. No. AMD-859671	Mr. Upendra Patel, Surat / M/s. Sahajanand Medical Technologies (P) Ltd., Surat V/s Ms. Sujata Chaudhri IP Attorneys, Uttar Pradesh
13	3609325/25	Opp. No. AMD-935618	M/s. Navdeep & Associates, Ahmedabad / Mr. Indrasingh Parmar Trading As K. Siya Fashion, Ahmedabad V/s P.K. Arora, Agra / M/s. Siyaram Silk Mills Limited, Mumbai
14	3614634/07	Opp. No. AMD-922359	M/s. Kalpana Engineering, Ahmedabad V/s M/s. Arora And Arora, New Delhi / Mr. Ankit Kapoor, Ghaziabad
15	3617259/05	Opp. No. AMD-919497	Nadar Vennila, Pune / M/s. Winsys Life Science, Mehsana Vs M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
16	3728221/24	Opp. No. AMD-939086	M/s. Superfastaction Regn. Service, Surat / Mr. Prakash Daulatram Kishnani Sole Proprietor Of Kishika Embroidery, Surat V/s M/s. R.K. Dewan & Co., Mumbai / Kirti Lakhamshi Shah, Mumbai

17	3962557/25	Opp. No. AMD-977199	M/s. Easy Trade Solution, Ahmedabad / Mr. Vinay Kumar Baheti, Trading As: Maheshwari Garment, Ahmedabad V/s Advocate Ashok Kumar J. Daga, Chennai / Mr. Nitin Jain, Tirpur
18	3975906/05	Opp. No. AMD-977450	Ms. Shruti K. Shah, Ahmedabad / M/s. Vivagen Healthcare Private Limited, Jaipur V/s M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai
19	4105230/43	Opp. No. AMD-997984	Mr. Ankit Sharma, Jaipur / Ms. Deeksha Garg D/o Pankaj Garg, Jaipur V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Shalimar Chemical Works Private Limited, Kolkata
20	4105466/39	Opp. No. AMD-999308	Mr. Dipesh Anupkumar Mistry, Surat / M/s. Kesvi Marketing, Bharuch V/s M/s. Shailendra Thatte & Associates, Mumbai / M/s. Kesari Trust, Mumbai
21	4108102/32	Opp. No. AMD-1000285	Mr. Mukesh H. Jani, Ahmedabad / Mr. Ashok Rambhai Patel, Ahmedabad V/s M/s. R.K. Dewan & Co., Mumbai / M/s. Om Lachman Java, Bangalore
22	4111740/31	Opp. No. AMD-989815	M/s. T.C.Patel & Co., Ahmedabad / Mr. Ganpatji Chanduji Chavda An Indian National Sole Proprietor of Abhishek Sales Corporation, Mehsana V/s Advocate Gaurav Soni, Ahmedabad / Mr. Pavan Madanlal Maheswari, Mehsana

23	4125426/01	Opp. No. AMD-1005826	Mr. Vanchinathan, Chennai / Ms. Meenakshee Kumari Sharma, Jaipur V/s M/s. Tyagi Certifications, Delhi / Mr. Paras Dua, Haryana
24	4127960/03	Opp. No. AMD-996779	M/s. Avriva Skintech Private Limited, Ahmedabad V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Vasu Healthcare Private Limited, Vadodara
25	4130838/05	Opp. No. AMD-1003433	Mr. Vanchinathan, Chennai / Mr. Varma Awanish Anand Shambhujee, Bharuch V/s M/s. Aristo Pharmaceuticals Pvt. Ltd., Mumbai
26	4145675/07	Opp. No. AMD-997195	Mr. Arpankumar Balmukund Bhatt, Vadodara / M/s. Sai Saroj Equipments Private Limited, Valsad V/s M/s. Mahtta & Co, Ludhiana, M/s. Saeco Strips Pvt. Ltd., Ludhiana
27	4153012/29	Opp. No. AMD-1002105	Mr. Vanchinathan, Chennai, M/s. JCP International Private Limited, Rajkot V/s Ms. Jaya A Manghwani, Mumbai / M/s. Yogi Ayurvedic Products Private Limited, Nashik
28	4164319/25	Opp. No. AMD-1003883	Mr. Jayesh N. Dabhi, Ahmedabad / Mr. Alok Kumar Sukumar Roy, Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Morepen Laboratories Ltd., New Delhi
29	4192913/05	Opp. No. AMD-1002907	Mr. Vanchinathan, Chennai / Mr. Sandip Jagdamba Rajput, Surat V/s N. Mahabir, New Delhi / M/s. Kama Ayurveda Private Limited, New Delhi

30	4269057/24	Opp. No. AMD-1014535	Mr. Ritesh Maheshwari, Jaipur V/s M/s. Ankit Periwal & Associates, Rajasthan / Mr. Abhishek Katela, Rjaasthan
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CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2338091/35	Opp. No. AMD-818090	M/s. Gautam & Company, Jaipur / Mr. Ajay Jain, Jaipur V/s M/s. Indian Trade Marks Co., Delhi / M/s. Raas, New Delhi
2	2342011/05	Opp. No. AMD-806726	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd, Ahmedabad V/s Advocate Rahul Rajput, Ludhiana / M/s. Tasmad (I) Pvt. Ltd., Chandigarh
3	2344195/06	Opp. No. AMD-893621	Advocate Jignesh K. Majithiya, Rajkot / Mr. Navinbhai Nanjibhai Patel, Rajkot V/s M/s. S. Handa & Co., Punjab / M/s. G.R. Industries, Punjab
4	2359357/12	Opp. No. AMD-805827	M/s. H K Acharya And Company, Ahmedabad / M/s. Aroma Engineering (India) Pvt. Ltd., Rajkot V/s M/s. Aroma International, Delhi

5	2566897/17	Rect. No. AMD-897384	M/s. Tradesafe, Ahmedabad / Mr. Shaileshkumar Bhagwanbhai Patel, Rajkot V/s M/s. Navkar Associates, Indore / M/s. R C Plasto Tanks And Pipes Pvt. Ltd., Nagpur
6	2567423/05	Rect. No. AMD-263605	M/s. G. D. Bansal & Associates, Jaipur / M/s. Brown And Black Bio Pvt. Ltd., Jaipur V/s M/s. Puri & Puri (Advocates), Delhi / M/s. Bullford World Ltd., Jaipur
7	2784527/04	Rect. No. AMD-264618	Advocate Rohit Jain, Jaipur / Mr. Anil Goyal, Jaipur V/s M/s. Delhi Registration Service, New Delhi / M/s. Micolube India Limited, Haryana
8	3526899/07	Opp. No. AMD-895322	Mr. Ramesh G. Sabad, Rajkot / Mr. Mansukhbhai D. Gajera, Rajkot V/s M/s. Arora Registration Service, Punjab / M/s. Zoloto Industries, Punjab
9	3635437/05	Opp. No. AMD-921532	M/s. K.C. Patel & Co., Ahmedabad / M/s. Shree Godham Mahateerth Pathmeda Lok Punyarth Nyas, Rajasthan V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
10	3649454/11	Rect. No. AMD-265350	M/s. G. D. Bansal & Associates, Jaipur / Mr. Ashish Tandan S/o. Sh. Suresh Kumar Tandan, Udaipur V/s Advocate Prakash Javaria, Udaipur / Ms. Kavita Joshi, Udaipur
11	3664896/30	Rect. No. AMD-264985	M/s. T.C.Patel & Co., Ahmedabad / M/s. V.P. Gruh Udhyog An Indian Partnership Firm, Valsad V/s M/s. G.S. Rijhwani & Co., Mumbai / M/s. Prince Gruh Udhyog, Umbergaon, Gujarat

12	3667099/05	Opp. No. AMD-925927	Mr. Jeetam Kumar Saini, Jaipur / M/s. Leocon Healthcare Private Limited, Jaipur V/s M/s. De Penning & De Penning, Kolkata
13	3672576/25	Opp. No. AMD-928350	Mr. Bhupat Kumar Chandak, Surat V/s M/s. Sheth & Co., Advocates, Rajkot / Ms. Sunamika Prashant Juneja, Rajkot
14	3674454/30	Rect. No. AMD-265102	M/s. All India Proficient Corporate Services Pvt. Ltd., Jaipur / Shri Damodar (M/s Radha Govind Traders), Jaipur V/s M/s. J.P. Associates Advocate, Gwalior / M/s. Govind Foods India Pvt. Ltd., Madhya Pradesh
15	3675962/35	Opp. No. AMD-924067	Mr. Madhvendra Sharma, Jaipur / M/s. Badlee, Jaipur V/s M/s. AZB & Partners, Noida
16	3679852/30	Opp. No. AMD-934977	Mr. Joseph Varikasery, Mumbai / M/s. Shree Nilkanth Flour Mill, Gujarat V/s M/s. S. Singh & Associates, Delhi / M/s. Darshan Foods, Punjab
17	3699884/23	Rect. No. AMD-264822	M/s. G. D. Bansal & Associates, Jaipur / Smt. Manju Bansal W/o. Sh. Subhash Chand Agrawal, Rajasthan V/s M/s. National Trade Mark Co., Agra / Mr. Anil Saini, Rajasthan
18	3753371/01	Opp. No. AMD-946930	Mr. Vanchinathan, Chennai / M/s. Croptosys (India) Private Limited, Valsad V/s M/s. R.K. Dewan & Co., Mumbai / M/s. Sumitomo Chemical India Private Limited, Mumbai

19	3768179/99	Opp. No. AMD-946523	Mr. Harshwardhan, Nasik / Mr. Himanshu Chordiya, Nasik V/s M/s. Altacit Global, Chennai / M/s. Allied Blenders And Distillers Private Limited, Maharashtra
20	3768179/99	Opp. No. AMD-946524	Mr. Harshwardhan, Nasik / Mr. Himanshu Chordiya, Nasik V/s M/s. Altacit Global, Chennai / M/s. Allied Blenders And Distillers Private Limited, Maharashtra
21	3768179/99	Opp. No. AMD-946525	Mr. Harshwardhan, Nasik / Mr. Himanshu Chordiya, Nasik V/s M/s. Altacit Global, Chennai / M/s. Allied Blenders And Distillers Private Limited, Maharashtra
22	4083560/05	Opp. No. AMD-994574	M/s. Excelon IP, Ahmedabad / Mr. Vishvas Ranpariya, Ahmedabad V/s Mr. V. Ravi, Chennai / M/s. Micro Labs Limited, Bangalore
23	4083560/05	Opp. No. AMD-996003	M/s. Excelon IP, Ahmedabad / Mr. Vishvas Ranpariya, Ahmedabad V/s M/s. Rahul Chaudhry & Partners, New Delhi
24	4083565/05	Opp. No. AMD-996293	M/s. Excelon IP, Ahmedabad / Mr. Vishvas Ranpariya, Ahmedabad V/s M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara
25	4083565/05	Opp. No. AMD-996931	M/s. Excelon IP, Ahmedabad / Mr. Vishvas Ranpariya, Ahmedabad V/s M/s. S. Singh & Associates, Delhi / M/s. Zenith Drugs Pvt. Ltd., Indore

26	4083641/19	Opp. No. AMD-985859	M/s. Navdeep & Associates, Ahmedabad / Mr. Yogeshbhai Bhavanbhai Savadia, Surendranagar V/s Mr. Rahul Rajput, Ludhiana / M/s. Savitri Woods, Hoshiarpur
27	4084726/17	Opp. No. AMD-988039	Mr. Rushvi N Shah, Ahmedabad / Mr. Ravi Rajendrabhai Kadiwar Proprietor Of Regen Polytech, Ahmedabad V/s M/s. Fox Mandal & Associates, Bangalore / M/s. Regen Powertech Private Limited, Chennai
28	4108059/30	Opp. No. AMD-997306	M/s. K.C. Patel & Co., Ahmedabad / (1) Rakeshkumar Virambhai Patel (2) Pranav Kiritkumar Pathak (3) Jitendra Mafatlal Kukadia (4) Bhavesh Khushalbhahi Patel Partners Of Spice Home V/s M/s. Mark-R, New Delhi / Mr. Nitesh Jain, New Delhi
29	4124027/11	Opp. No. AMD-1003912	M/s. Maulik Bhavsar & Associates, Ahmedabad / M/s. Futtro Tech, Ahmedabad V/s Advocate Ashok Kumar J. Daga, Chennai / Mr. J. Rajesh Bhansali, Chennai
30	4174681/30	Opp. No. AMD-1009783	Mr. Sharad Agrawal, Rajasthan / Mr. Vinod Kumar Dhamecha S/o Shri Lilaram Dhamecha, Rajasthan V/s Mr. G L Verma, New Delhi / M/s. Maahir Spices Pvt. Ltd., Punjab

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